

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Thursday, 24th April, 2025:**

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The Specially Constituted Division Bench comprising of the **Hon'ble Shri Justice Sandeep V. Marne and the Hon'ble Dr. Justice Neela K. Gokhale** will sit in **Court Room No. 21A at 5.00 P.m.** and will take up the following matter, as per the board to be notified separately.

ORIGINAL SIDE

IAL 26361 of 2024 in ARAPP 2 of 2024

Dated this the 23rd day of April 2025.

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S. Bombay

Sd/-
(A.H.Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay